

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Customs Appeal No. 10256 of 2020

(Arising out of OIA-JMN-CUSTM-000-APP-107-109-19-20 dated 14/10/2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-AHMEDABAD)

GOHILWAD SHIP BREAKING CO

204, 1st Floor, Chokhawala Chamber,
Opp. Dena Bank Lokhand Nazar
Bhavnagar, Gujarat

.....Appellant

VERSUS

Commissioner of Customs-JAMNAGAR(PREV)

Sharda House...Bedi Bandar Road,
Opp. Panchavati,
Jamnagar, Gujarat

.....Respondent

APPEARANCE

None appeared for the Appellant

Shri Rajesh R Kurup, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING/ DECISION: 03.06.2024

The appeal is disposed of. For order, see order of date in Custom Appeal No. 10254 of 2020.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**